

REVISED SOP FOR ALL DOMESTIC PASSENGERS ARRIVING BY AIR, RAIL OR ROAD TO GOA

- Thermal screening will be done at the entry point
- Those found symptomatic will be mandatorily tested and quarantined.
- Those found asymptomatic will be given the following three options, one of which they should select on the self declaration form to be submitted at the entry point
 - a) Produce a COVID negative certificate issued within 48 hours prior to the date of arrival by a lab authorized by ICMR to do COVID-19 testing.
 - b) Get their tests done by giving their swabs at the collection centres and paying Rs 2000 and maintaining self-isolation till the results come.
 - c) Be under home quarantine for 14 days with stamping. If such a person is found to have violated home quarantine conditions, he/she will be immediately shifted to paid institutional quarantine, along with his/her family.
- In the case of any passenger with international travel history as declared in the form, the person has to pay Rs. 2000 and will be mandatorily tested and quarantined till test results come.
- Passengers who do not have a place of residence in Goa should avoid coming, as no hotels or guesthouses are allowed to function for regular hospitality services, as stipulated by MHA in Clause 2(iv) of their guidelines dated May 17, 2020.
- The existing protocols for Stranded Indians coming either by sea or air will be as per MHA's guidelines/SOP.